

(c) and (d) The operational responsibility for actual distribution to consumers through FPSs, under the Public Distribution System (PDS) in that of the State Governments/U.T. Administrations. The Central Government does not maintain details regarding complaints relating to shortage of sugar in FPSs. Such problems related to FPSs regarding non-supply of PDS commodities etc. are looked after by the District Authorities in the interest of quick and effective redressal to consumer-;

(e) To meet the gap between the requirements for distribution to the consumers through the PDS and the availability of indigenous (levy) sugar, the Government has directed the State Trading Corporation and Minerals and Metals Trading Corporation to import sugar for distribution through PDS. All possible steps are being taken by the Government to maintain uninterrupted supply of sugar for distribution through PDS.

### Release of sugar quota

13. SHRI SANATAN BISI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the State-wise release of Sugar quota during the month of May and June, 1994; and

(b) what was the sugar price under PDS quota for different States during these months?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KA. MALUDDIN AHMED): (a) A statement (See below) showing State-wise allocation of levy sugar quota including festival quota for the months of May, 1994 and June, 1994 is enclosed.

(b) The end retail price of levy sugar through the Public Distribution System is Rs. 9.05 per kg. at present. This price is uniform for all States/UTs and has been effective from 1.2.1994.

Statement		(Tonnes)	
Sl. No.	State/UT	May, 1994	June, 1994
1	2	3	4
1	Andhra Pradesh	25281	25281
2	Andaman & Nicobar	247	247
3	Arunachal Pradesh	314	314
4	Assam	9617	9617
5	Bihar	33459	33459
6	Chandigarh	372	372
7	Dadra & Nagar Haveli	51	51
8	Delhi	9921	9921

1	2	3	4
9	Goa . . . . .	500	500
10	Daman & Diu . . . . .	39	39
11	Gujarat . . . . .	16194	16194
12	Haryana . . . . .	6386	6386
13	Himachal Pradesh . . . . .	2919	2919
14	Jammu & Kashmir . . . . .	3136	3136
15	Karnataka . . . . .	17769	17769
16	Kerala . . . . .	11953	11953
17	Lakshadweep . . . . .	71	71
18	Madhya Pradesh . . . . .	25031	25031
19	Maharashtra . . . . .	29938	29938
20	Manipur . . . . .	694	694
21	Meghalaya . . . . .	652	622
22	Mizoram . . . . .	261	261
23	Nagaland . . . . .	426	426
24	Orissa . . . . .	12393	12393
25	Pondicherry . . . . .	305	305
26	Karikal . . . . .	73	73
27	Maha . . . . .	15	15
28	Yaman . . . . .	7	7
29	Punjab . . . . .	7945	7945
30	Rajasthan . . . . .	16914	16914
31	Sikkim . . . . .	165	165
32	Tamil Nadu . . . . .	22547	22547
33	Tripura . . . . .	1001	1001
34	Uttar Pradesh . . . . .	52926	52926
35	W st Bengal . . . . .	25888	25888
<b>TOTAL</b> . . . . .		<b>334520</b>	<b>335520</b>

No. : These figures do not include allocations made to Para-Military Forces like BSF, CRPF, ITBP etc.